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Court No.1

Central Administrative Tribunal, Allahabad.
Registration T.A.No.1315 of 1987

Bahadur Singh & others

Applicants

...

Vs.

Union of India & others

Respondents.

...

Hon.K.J.Raman, AM

Hon.D.K.Agrawal, JM

The Applicants ^{are} ~~is~~ not present despite notice. It ~~app~~ appears that the Applicants ^{are} ~~is~~ not interested to prosecute this case.

2. The Application (Writ Petition) is accordingly dismissed without any order as to costs.

Dec
MEMBER (J)

Dated 28.6.1990

kkb

hon
MEMBER (A)